

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

IN THE MATTER OF : Easun Reyrolle Ltd

MAIN PETITION NUMBER : IBA/1045&1169/2019

(IA/MA) APPLICATION NUMBERS

IA/347(CHE)/2023; IA/348(CHE)/2023; IA/379(CHE)/2023

14 IBA/1045&1169/2019
IA/347(CHE)/2023; IA/348(CHE)/2023
IA/379(CHE)/2023

ORDER

COMMON ORDER for IA/347(CHE)/2023 & IA/348(CHE)/2023:

The Applicant is represented by the Ld. Counsel Mr. B. Sarath Babu and the Respondent is represented by the Ld. Counsel Ms. Deepamariappan for Mr. B. Dhanaraj through video conferencing mode.

Respondent Counsel seeks and is granted 3 weeks time to file reply in the matter.

Rejoinder, if any to be filed within 7 days thereafter.

List these matters on **18.04.2023** for further hearing.

IA/379(CHE)/2023:

The Applicant is represented by the Assistant Commissioner Ms. Jayachitra and the Respondent is represented by the Ld. Counsel Ms. Deepamariappan for Mr. B. Dhanaraj through video conferencing mode.

Applicant is directed to serve copy of this application to the Respondent within period of 3 days from the date of this order.

Respondent Counsel seeks and is granted 3 weeks time to file reply in the matter.

Rejoinder, if any to be filed within 7 days thereafter.

List the matter on **18.04.2023** for further hearing.



[SAMEER KAKAR]
MEMBER (TECHNICAL)

AR



[SANJIV JAIN]
MEMBER (JUDICIAL)